

ITEM NO.52

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2538/2024

NEETU @ TEETU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 22-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Arif Ali, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Dhirendar Kumar Verma, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s)

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyan, Adv.
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Photocopy of original records from the High Court and
Trial Court has still not been received. Reminder be
issued.

List again on 17.02.2025.

SUJATA SINGH
Registrar

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